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Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

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New Delhi, the 19th February, 2019.

NOTIFICATION No. 15/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Paren N. Desai, Assistant Commissioner from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 28.02.2019.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-
1. Shri Paren N. Desai, Assistant Commissioner.
2. The Principal Chief Commissioner of CGST, Ahmedabad Zone, GST Bhavan, Revenue Marg, Ambawadi, Ahmedabad- 380 015 (Copy of vigilance clearance of the officer is enclosed).
3. PS to MOS(R)/RS/SS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/ Pr. Commissioner(Coord)/ Director (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.